## 15.34 hrs.

#### CONSTITUTION (AMENDMENT) BILL.

(Amendment of Eighth Schedule)

Dr. L. M. Singhvi (Jodhpur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Dr. L. M. Singhvi: I introduce the Bill.

## 15.35 hrs.

#### **PROCEDURE** CODE OF CIVIL (AMENDMENT) BILL\*

(Omission of Section 80)

Shri Nath Pai (Rajapur): I beg No move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

Mr. Deputy-Speaker: The question isi:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

Shri Nath Pai: I introduce the Bill.

# 15.35 hrs.

# INCOME-TAX (AMENDMENT) BILL.

(Amendment of Section 36)

Dr. L. M. Singhvi (Jodhpur): I beg to move for leave to introduce a Bill further to amend the Incometax Act, 1961.

Mr. Deputy-Speaker: The question

"That leave be granted introduce a Bill further to amend the Income-tax Act, 1961."

The motion was adopted.

Dr. L. M. Singhvi: I introduce the

## 15.36 hrs.

### PAYMENT OF PENSIONS TO MEMBERS OF PARLIAMENT BILL\*

Shri Hem Raj (Kangra): I beg to move for leave to introduce a Bill to provide for the payment of pensions to Members of Parliament after retirement.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the payment of pensions to Members of Parliament after retirement."

The motion was adopted.

Shri Hem Raj: I introduce the Bill.

# 15.36½ hrs.

#### CONSTITUTION (AMENDMENT) BILL.

(Amendment of Article 356)

Shri Vishnu Hari Kamath (Hoshangabad): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

<sup>\*</sup>Published in Gazette of India Extra ordinary, Part II, Section 2, dated 30-4-65.